High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2025 in CRL.L.P/6/2025(Filing No.)

State of Sikkim Applicant

VERSUS

Topden Thendup Lachungpa

Respondent

Date: 05-05-2025

CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

ORDER

Rai, J.

Notice issued to the Respondent has been "delivered".

Learned Additional Public Prosecutor seeks to serve Notice by "dasti".

Let steps be taken accordingly by the Registry.

List on 02-06-2025.

Judge 05-05-2025

Judge 05-05-2025

ds/bp/sdl